

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1377/2007

(From the judgement and order dated 08/01/2007 in CRLA No. 1288/2004 of The
HIGH COURT OF GUJARAT AT AHMEDABAD)

IDRISHAN YAKUBKHAN PATHAN

Petitioner(s)

VERSUS

STATE OF GUJARAT TR.PUBLIC PROSECUTOR

Respondent(s)

(With appln(s) for exemption from filing O.T. and bail)

Date: 16/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Ms. Kamini Jaiswal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master